

**IN THE HIGH COURT OF MEGHALAYA  
CHECK SLIP**

DISTRICT: \_\_\_\_\_ CASE No. \_\_\_\_\_

DB/SB: \_\_\_\_\_ CATEGORY CODE: \_\_\_\_\_

FILING SL. NO.: \_\_\_\_\_ DATE OF FILING: \_\_\_\_\_

**1. Court Fee**

• Court Fee Payable : \_\_\_\_\_

• Court Fee Paid : \_\_\_\_\_

• Deficit, if any : \_\_\_\_\_

**2. Limitation**

• Filed within Limitation : Yes / No

• Delay, if any : \_\_\_\_\_ Days

• Application for Condonation of Delay Filed : Yes / No

**3. Caveat**

• Caveat Checked / Matched : Yes / No

**4. Vakalatnama / Authorisation**

• Properly Executed and Filed : Yes / No

**5. Impugned Order / Judgment**

• Certified Copy Filed : Yes / No / Not Applicable

• Legible and Complete : Yes / No

**6. Affidavit**

• Properly Verified : Yes / No

• Identification & Attestation Complete : Yes / No

**7. Annexures**

• Properly Marked and Paginated : Yes / No

• Typed Copies Filed, where required : Yes / No

## 8. Form of Petition/Application

- Form is Proper : Yes / No

## 9. Particulars and Contact Details of Petitioner/Appellant/Applicant in the Petition/Application

- Age of Petitioner/Appellant/Applicant : \_\_\_\_\_ Years

- Petitioner/Appellant/Applicant  
Mobile No. / E-mail :

- Advocate

Mobile No. / E-mail :

## 10. Special Category Identification

A. Person with Disability (PwD) : Yes / No

- Nature of Disability : \_\_\_\_\_

• Benchmark Disability (40% or above) : Yes / No

• Disability Certificate Enclosed : Yes / No

B. Senior Citizen (70 Years & Above) : Yes / No

• Age : \_\_\_\_\_ Years

• Proof of Age Enclosed : Yes / No

C. Legal Aid Matter : Yes / No

## 11. Other Defects

**CASE READY / DEFECTIVE**

Date: \_\_\_\_\_

Signature of Scrutiny Officer/Stamp Reporter